

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Civil Appeal No(s). 4458/2019

NO. 14506577 SATYA DEO GIRI

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(Only C.A No. 4459/2019 is to be listed. Notice for alternative arrangement in respect of R. Nos. 1 to 3 has been issued on 30.08.2022 and time yet to be expired on 30.09.2022.)

WITH

C.A. No. 4459/2019 (III-A)

IA No. 43902/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 15-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. M.K. Verma, Adv.

Mr. Rakesh Uttamchandra Upadhyay, AOR

Mr. Surinder Kumar Gupta, AOR

For Respondent(s)

Mr. B. V. Balaram Das, AOR

Mr. Pabitra Kumar Biswal, Adv.

Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

C.A. No. 4459/2019

Respondent Nos. 1 to 3 have been served in alternative arrangement but no one has entered appearance on their behalf.

At this stage, Mr. Arvind Kumar Sharma, Ld. AOR seeks and is given four weeks time to file vakalatnama for said respondents. After expiry of four weeks, the matter shall be processed for listing before the Hon'ble Court.

S.P.S. LALER
Registrar